

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2189**

**ANSWERED ON MONDAY, AUGUST 02, 2021/**

**SRAVANA 11, 1943 (SAKA)**

**DISPROPORTIONATE SPENDING UNDER CSR FUNDS**

**QUESTION**

**2189. SHRI PARVESH SAHIB SINGH VERMA:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

- (a) whether the Government is aware that there is disproportionate spending of CSR funds across States in the country and if so, the details in this regard;
- (b) the steps taken by the Government to ensure equitable spending of CSR funds and ensuring equity with regard to CSR projects across different State in the country; and
- (c) the details of CSR projects and funds spent in Delhi during the last five years?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS**

**[RAO INDERJIT SINGH]**

(a): The Corporate Social Responsibility (CSR) expenditure of previous financial years indicates a variation in the CSR funds spent by the companies in different States. As per the filings made by the companies in the MCA21 registry, the State-wise CSR spent by all the companies during the financial years 2015-16, 2016-17, 2017-18, 2018-19 and 2019-20 respectively is at Annexure.

(b): The Government provides the broad framework for CSR through Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The first proviso to Section 135 (5) of the Act provides that the company shall give preference to the local area and areas around it where it operates. However, the emphasis on local area is only directory and not mandatory in nature and companies need to balance local area preference with national priorities. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendation of its CSR Committee. The Government does not issue any specific direction to the companies to spend in any particular activity or geographical area.

(c): The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR activities annually in MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain at [www.csr.gov.in](http://www.csr.gov.in). As per the filings made by the companies in the MCA21 registry, the CSR spent by all the companies in Delhi during the last five financial years 2015-16, 2016-17, 2017-18, 2018-19 and 2019-20 respectively is as follows:

State/UT	FY 2015-16	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	Grand Total
Delhi (INR Cr.)	493.34	521.16	558.33	674.17	643.99	2890.99

**(Data upto 31.03.2021) [Source: National CSR Data Portal]**

**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2189 FOR 02.08.2021**

<b>STATE/UT-WISE CSR EXPENDITURE DETAILS (IN RS. CRORE)</b>					
<b>States/UT</b>	<b>FY 2015-16</b>	<b>FY 2016-17</b>	<b>FY 2017-18</b>	<b>FY 2018-19</b>	<b>FY 2019-20</b>
Andaman And Nicobar	0.55	0.83	0.76	0.43	0.68
Andhra Pradesh	1,294.28	753.53	275.28	644.83	679.19
Arunachal Pradesh	1.48	24.05	12.13	24.50	16.83
Assam	164.60	269.92	86.23	206.01	752.73
Bihar	124.61	100.77	47.49	136.47	138.15
Chandigarh	5.34	21.99	20.51	11.72	14.24
Chhattisgarh	241.16	84.94	71.79	146.66	156.64
Dadra And Nagar Haveli	12.02	7.58	6.93	13.48	18.92
Daman And Diu	2.42	2.63	20.09	6.23	8.60
Delhi	493.34	521.16	558.33	674.17	643.99
Goa	30.15	37.89	53.34	46.74	43.71
Gujarat	551.42	870.84	775.90	1,065.90	910.13
Haryana	375.61	390.07	266.09	335.53	474.43
Himachal Pradesh	52.28	24.03	60.60	79.97	76.09
Jammu And Kashmir	107.80	42.84	46.44	35.34	24.93
Jharkhand	117.03	95.69	45.92	70.30	139.04
Karnataka	784.66	887.68	1,034.33	1,224.92	1383.65
Kerala	148.13	135.47	167.24	387.17	250.02
Lakshadweep	0.30	0	2.07	0.39	1.00
Madhya Pradesh	185.50	290.60	147.25	247.15	165.47
Maharashtra	2052.23	2492.11	2,565.59	2,864.04	2,751.21
Manipur	6.27	12.35	4.03	7.64	10.87
Meghalaya	5.58	10.97	5.49	17.99	17.29
Mizoram	1.07	0.08	0.23	0.11	0.25
Nagaland	0.95	0.92	0.36	2.11	1.64
Odisha	624.04	316.72	472.58	682.87	679.43
Puducherry	6.46	7.43	6.53	8.30	8.63
Punjab	69.92	75.83	89.32	164.58	176.06
Rajasthan	502.95	325.15	263.83	549.02	696.77
Sikkim	1.98	6.83	6.84	4.58	3.94
Tamil Nadu	633.23	550.94	627.75	829.27	919.05
Telangana	265.40	259.88	293.53	422.39	404.97
Tripura	1.47	1.25	1.83	23.06	4.34
Uttar Pradesh	423.79	328.31	302.92	479.88	496.13
Uttarakhand	73.16	102.52	86.65	173.32	105.34
West Bengal	415.41	290.35	299.77	369.50	390.51
NEC/ Not mentioned *	0	7.63	132.04	3.68	3.42
PAN India*	4,740.61	4,990.68	5,050.79	6,767.74	8,662.86
Grand Total	14,517.20	14,342.45	13,908.79	18,728.01	21,231.15

(Data upto 31.03.2021) [Source: National CSR Data Portal]

\*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

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